

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
UNSTARRED QUESTION NO. 2680  
ANSWERED ON 19/12/2023

PANCHAYAT BHAWAN

**2680. DR. BEESETTI VENKATA SATYAVATHI:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that a significant number of Gram Panchayats (GPs) are still functioning without proper infrastructure and at its most basic level devoid of a Panchayat Bhawan;
- (b) if so, the details of GPs functioning without Panchayat Bhawans, State-wise;
- (c) whether it is a fact that the incentives provided to the panchayats in the form of monetary awards for recognizing their good work in improving public service delivery have been stagnant during the last three years; and
- (d) if so, the details of monetary incentives/ awards given to the panchayats during the last three years, State-wise?

**ANSWER**

**THE MINISTER OF STATE FOR PANCHAYATI RAJ**

**(SHRI KAPIL MORESHWAR PATIL)**

(a) & (b) Panchayat being State subject, providing Panchayat Bhawan for Gram Panchayats (GPs) is primarily the responsibility of States. The States are expected to mobilise funds for construction of Panchayat Buildings from various sources. However, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme approved for implementation from 2022-23 to 2025-2026, Ministry supplements the efforts of all States/UTs with focus on NE States, towards supporting the functioning of GPs by providing Panchayat Bhawan as proposed by States/UTs in their Annual Action Plan and approved by Central Empowered Committee on a limited scale. As per the information available 35439 GPs are not having own Panchayat Bhawan. State-wise details of GPs without Panchayat Bhawan is at **Annexure-I**.

(c) & (d) The State/UT- wise number of National Panchayat Awards (NPA) and amount of monetary incentives conferred/released to the Panchayats in various States/UTs during the last three years are given at **Annexure- II**.

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## Annexure-I

Annexed refer to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2680 answered on 19/12/2023 regarding Panchayat Bhawan

**State-wise details of GPs without Panchayat Bhawan**

Sl. No	State/UTs	Without Panchayat Bhawan
1	Andhra Pradesh	1893
2	Arunachal Pradesh	1356
3	Assam	134
4	Bihar	6606
5	Chhattisgarh	0
6	Goa	9
7	Gujarat	775
8	Haryana	3137
9	Himachal Pradesh	315
10	Jammu And Kashmir	1519
11	Jharkhand	88
12	Karnataka	460
13	Kerala	1
14	Madhya Pradesh	499
15	Maharashtra	3356
16	Manipur	27
17	Meghalaya	1358
18	Mizoram	407
19	Nagaland	605
20	Odisha	0
21	Punjab	4907
22	Rajasthan	978
23	Sikkim	20
24	Tamil Nadu	435
25	Telangana	4436
26	Tripura	34
27	Uttar Pradesh	805
28	Uttarakhand	1230
29	West Bengal	35
30	Andaman & Nicobar Islands	8
31	The Dadra and Nagar Haveli and Daman and Diu	4
32	Lakshadweep	-
33	Ladakh	2
34	Puducherry	-
<b>Total</b>		<b>35439</b>

**Annexure-II**

**Annexed refer to in reply to part (c) & (d) of the Lok Sabha Unstarred Question No. 2680 answered on 19/12/2023 regarding Panchayat Bhawan**

**State/UT- wise number of National Panchayat Awards (NPA) and amount of monetary incentives conferred/released to the Panchayats in various States/UTs during the last three years (2020-21 to 2022-23)**

Sl. No.	States/ UTs	2020-21		2021-22		2022-23	
		Award money	Number of NPA conferred	Award money	Number of NPA conferred	Award money	Number of NPA conferred
1.	Andaman & Nicobar Islands	0.18	3	0	0	0.36	5
2.	Andhra Pradesh	2.47	14	2.95	16	2.59	16
3.	Arunachal Pradesh	0.15	2	0.85	7	0.85	7
4.	Assam	1.59	9	1.62	9	1.59	9
5.	Bihar	2.76	12	2.27	12	2.3	12
6.	Chhattisgarh	1.54	11	1.6	11	1.69	12
7.	Dadra & Nagar Haveli	0.7	4	0.35	4	0.35	4
8.	Daman & Diu	0.35	4	0.32	4		
9.	Goa	0	0	0	0	0	0
10.	Gujarat	3.62	13	1.88	13	1.87	13
11.	Haryana	2.86	9	1.48	9	0.58	2
12.	Himachal Pradesh	1.54	9	1.41	9	1.44	9
13.	Jammu & Kashmir	0.6	6	0.36	5	1.4	8
14.	Jharkhand	1.52	9	1.59	9	1.59	9
15.	Karnataka	0.1	9	1.87	9	2.67	9
16.	Kerala	1.75	9	2.1	9	2.65	9
17.	Ladakh	0	0	0	0	0.43	4
18.	Lakshadweep	0.05	1	0.3	3	0.05	1
19.	Madhya Pradesh	0.05	18	5.13	18	2.72	18
20.	Maharashtra	2.31	20	4.6	20	2.71	23
21.	Manipur	0.25	6	1.76	6	0.94	6
22.	Meghalaya	0	0	0.05	1	0.05	1
23.	Mizoram	0	0	0.25	4	0.3	5
24.	Nagaland	0.26	4	0.36	5	0	0
25.	Odisha	2.97	9	1.87	10	2.89	17

26	Punjab	1.64	13	1.74	13	1.68	13
27	Rajasthan	1.83	11	1.72	11	1.88	12
28	Sikkim	0.86	6	0.86	6	0.86	6
29	Tamil Nadu	3.56	12	1.87	12	1.8	12
30	Telangana	2.91	10	1.68	12	2.46	19
31	Tripura	1.36	8	1.43	8	1.4	8
32	Uttarakhand	2.96	10	1.49	10	1.51	11
33	Uttar Pradesh	4.79	38	4.78	38	3.83	28
34	West Bengal	1.65	9	1.95	11	2.75	14
	<b>Total</b>	<b>49.18</b>	<b>298</b>	<b>52.49</b>	<b>314</b>	<b>50.19</b>	<b>322</b>

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